

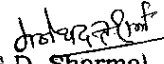
(TO BE PUBLISHED IN PART I SECTION 2 OF  
THE GAZETTE OF INDIA)

Government of India/Bharat Sarkar  
Ministry of Law and Justice  
(Vidhi Nyaya Mantralaya)  
Department of Legal Affairs  
(Vidhi Karya Vibhag)  
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New Delhi, the 3<sup>rd</sup> March, 2011

NOTIFICATION

No.A-60011/82/2010-Admn.I(LA) : In terms of directives issued by Central Information Commission under Section 19(8)(a) of Right to Information Act, 2005, vide No.CIC/AT/D/10/000111 dated 15.11.2010, for time bound implementation of obligations under Section 4 of the Act, Shri Satish Chandra, Joint Secretary and Legal Adviser is designated as the Transparency Officer for the Department of Legal Affairs.

  
(G.D. Sharma)

Under Secretary to the Govt. of India

To

The Manager,  
Government of India Press,  
Faridabad, Haryana (along with Hindi version)

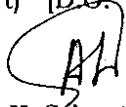
Endorsement No. A-60011/82/2010-Admn.I(LA) dated 03/03/2011

1. Shri Satish Chandra, Joint Secretary and Legal Adviser and Transparency Officer, Department of Legal Affairs (along with a copy of CIC's letters dated 18<sup>th</sup> November, 2010 and 9<sup>th</sup> December, 2010).
2. PS to Hon'ble MLJ/PPS to Law Secretary/PPS to Secretary (LD)/PS to Additional Secretaries.
3. All ILS Officers of the Department of Legal Affairs.
4. All Appellate Authorities, CPIOs and CAPIOs of Main Secretariat and various Units of Department of Legal Affairs including Branch Secretariats (as per list attached).
5. The In-charge, Central Agency Section/Lit.(HC)/Lit.(LC)/Branch Secretariats, Mumbai, Kolkata, Chennai, Bangalore.
6. The Deputy Secretary (A)/Under Secretaries.
7. Admn.II/Admn.III/Admn.IV/Implementation/Judicial/Notary/Advice 'A'/'B'/'C'/ Cash/R&I/Hindi Unit (for Hindi Version)
8. The SSA, NIC Cell with a request to hoist the Notification on the website.
9. NALSA/Law Commission/ITAT/ATFE.

Letters dated 18<sup>th</sup> November, 2010 and 9<sup>th</sup> December, 2010 of Central Information Commission are available at the website viz.

<http://cic.gov.in> → Direction to Public Authorities →

- (i) Circular on Sec - 4 [D.O. No.CIC/AT/D/10/000111 dated 18.11.2010]
- (ii) Transparency Officer (Role and Job Chart) [D.O. No. CIC/AT/D/10/000111/2 dated 09.12.2010]

  
(A.K. Srivastava)  
Section Officer